

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

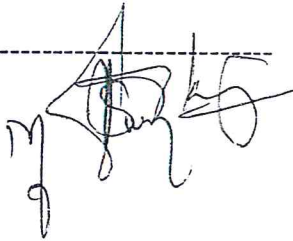
APPLICATION NUMBER : MA/359/2018  
MA/132/IB/2018

PETITION NUMBER : TCP/262/IB/2017

NAME OF THE PETITIONER(S) : LAKSHMI APPARELS & WOVENS LTD

NAME OF THE RESPONDENT(S) :

UNDER SECTION : 35(1)(B)&(N)

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE   |
|-------|-------------------|------------------------|---|
|       |                   | REPRESENTATION BY WHOM |   |
| 1     | M. Suresh Kumar   | Liquidator             |  |

**ORDER**

Representative representing the Liquidator present and he is directed to send notice to the Respondent/Official Liquidator for reply in the matter. No representation on behalf of the Official Liquidator. Matter is adjourned for hearing further submissions in this regard. **Put up on 19.09.2018.**

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)